

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H.Jung, Member**

Petition No. 67/2003

In the matter of

Bringing Generating station of CPSU's supplying power to single beneficiary State under provision of ABT-Neyveli Lignite Corporation-Thermal Power Station-I.

ORDER

In the order dated 13.2.2006, the Commission had constituted one-Member Bench with one of us (Shri Bhanu Bhushan, Member) to make appropriate recommendations on the difficulties in the way of smooth switch over to ABT regime for Thermal Power Station-I, owned by Neyveli Lignite Corporation . The Bench has submitted his recommendations under order dated 3.7.2006.

2. We direct that a copy of the said order dated 3.7.2006 be sent to the NLC and TNEB with a further direction that they may file their views/comments on the recommendations contained in the said order dated 3.7.2006 latest by 31.8. 2006.
3. List this petition on 7.9.2006 for further directions.

**sd-/
(A.H.JUNG)
MEMBER**

**sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi, dated the 13th July 2006